

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1018  
TO BE ANSWERED ON 29<sup>TH</sup> APRIL, 2016**

**BLACKMARKETING OF BLOOD IN THE BLOOD BANKS**

**1018. SHRI VIJAY KUMAR HANSDAK:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of the blackmarketing of blood in the Blood Banks of prominent Government hospitals of the country;
- (b) if so, the details thereof indicating the number of incidents reported in this regard during the last three years;
- (c) the action taken by the Government against black marketeers and professional blood donors; and
- (d) the awareness campaign conducted by the Government about voluntary blood donation in order to meet the requirements of blood in Blood Banks?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): During last three years, five incidents of persons involved in professional blood donation have come to notice in Safdarjung Hospital. Any such violation is reported to the police authorities for action as per law.

(d): Government has taken various steps to promote voluntary blood donation and thereby increase the availability of blood. These steps include donor recruitment and retention programme; school education programme for awareness among youth; district-wise training programme on voluntary blood donation; sensitization workshops; celebration of World Blood Donors Day, National Voluntary Blood Donation Day and Youth Day; key messages by celebrities; mention on voluntary blood donation in inter-ministerial tie-ups; and mass media campaigns.

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